GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1588 TO BE ANSWERED ON 03.05.2016

1588. INCLUSION IN SC/OBC LIST

SHRI P. KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals from various States for inclusion of certain castes in the lists of Scheduled Castes/Backward Castes/ Extremely Backward Castes in the country since 2010; and
- (b) if so, the details thereof and the present status of the said proposals, Caste and State-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) & (b): State-wise and community-wise details of receipt of proposals since 2010 for inclusion of castes in the list of Scheduled Castes (SCs) are given in Annexure-I and for Other Backward Classes (OBCs) the details are given in Annexure-II. There is no categorisation as Extremely Backward Castes in the Central List of OBCs. Government has laid down Modalities in June 1999, further amended in 2002, for deciding claims for inclusion in, exclusion from and other modifications in the list of SCs. Only those proposals which have been recommended and justified by the concerned State Government and UT Administration and concurred with by the Registrar General of India (RGI) and National Commission for Scheduled Castes (NCSC) are processed further for amending legislation under clause (2) of Article 341. Proposal for inclusion in the list of SCs have been processed as per extant Modalities. For OBCs, castes and communities are included in the Central list on examining advice tendered by National Commission for Backward Classes (NCBC) as per section 9(1) of the NCBC Act, 1993.

Statement referred in reply to Pat (a) & (b) of the Unstarred Question No. 1588 for answer on 03.05.2016 by Shri P. Kumar, M.P. regarding inclusion in SC/OBC List.

Statement showing State and community- wise details of proposals for inclusion in list of SCs received since 2010

S. No.	Name of the States	No. of castes/communities/Synonyms
1	Bihar	16
2	Chhattisgarh	14
3	Haryana	15
4	Himachal Pradesh	6
5	Jharkhand	9
6	Karnataka	8
7	Kerala	1
8	Madhya Pradesh	1
9	Maharashtra	1
10	Odisha	13
11	Punjab	2
12	Uttar Pradesh	17
13	West Bengal	1
	Total	104

State-wise break-up of the number of castes/communities included in the Central List of OBCs since 2010 referred to in part (b) of LokSabha Unstarred Question No.1588 for 3.5.2016.

S.No.	Name of States/UTs	No. of Castes/Communities/Synonyms
1.	Andhra Pradesh	08
2.	Assam	01
3.	Bihar	04
4.	Chhattisgarh	103
5.	Goa	09
6.	Gujarat	10
7.	Haryana	07
8.	Himachal Pradesh	10
9.	Jharkhand	146
10	Karnataka	47
11.	Kerala	04
12.	Madhya Pradesh	09
13.	Maharashtra	82
14.	Odisha	15
15.	Punjab	04
16.	Rajasthan	06
17.	Tamil Nadu	07
18.	Uttar Pradesh	02
19. '	Uttarakhand	77
20.	West Bengal	43
21.	A&N Islands	04
22.	Chandigarh	01
23.	NCT of Delhi	10
24.	Daman & Diu	25
25.	Puducherry	22
3.518 F.S.W 2011	Total	656

Details of Proposals for inclusion in Central list of OBCs

S.No.	States/UTs	Number of castes/communities
1.	Andhra Pradesh	09
2.	Bihar	02
3.	Jharkhand	06
4.	Jammu & Kashmir	02
5.	Maharashtra	01
6.	Madhya Pradesh	11
7.	Uttarakhand	02
8.	Telangana	91
	Total	124